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SLP(C)No. 11436 OF 2001

ITEM No.40

Court No. 3

SECTION IVA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.11436/2001

(From the judgement and order dated 02/07/1998 in MA 933/96
of The HIGH COURT OF M.P AT JABALPUR)

RAMZAN KHAN & ANR

Petitioner (s)

VERSUS

RAJENDRA PRASAD & ORS

Respondent (s)

(With Appln(s). for c/delay in filing/refiling SLP & directions)

Date : 30/09/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.N. KHARE
HON'BLE MR. JUSTICE ASHOK BHAN

For Petitioner (s) Ms. Laxmi Arvind,Adv.(SCLSC)
Ms. Poonam Prasad, Adv.
Ms. Jaya Sinha, Adv.

For Respondent No.3 Mr. Shiv Kumar, Adv.
Mr. Pramod Dayal,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J
I.A. No. 2 is allowed.

Let the names of respondent Nos. 1 and 2 be
deleted from the array of parties at the risk of the
petitioners.

List the special leave petition after four weeks.

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(Alka Dudeja)
Court Master

(S. Krishnan)
Court Master